

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 16.04.2015

MA No. 291/00123/2015 (OA No. 291/00650/2014)

Mr. S. Shrivastava, counsel for applicant.
Mr. Mukesh Agarwal, counsel for respondent nos. 1 to 4.

MA No. 291/00123/2015 has been filed on behalf of the applicants submitting that they want to withdraw the present O.A. No. 291/00650/2014 as not pressed inasmuch as relief sought in the present O.A. has already been granted to them by the official respondents.

In view of the above fact, the present Original Application is dismissed as having become infructuous. The Misc. Application is disposed of accordingly.

 (R. RAMANUJAM)  (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat